

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/8972/2025	SUJATA PATRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
2	D-BLAPL/6767/2025	RAJENDRA DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /173 /2021 () //	AOR20220001631C202500059
3	D-BLAPL/6771/2025	AJAY DAS @ SRI AJAY DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BALIAPAL /308 /2024 () //	
4	D-BLAPL/6772/2025	MUKESH NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /25 /2024 () //	
5	D-BLAPL/6774/2025	BABULA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /22 /2024 () //	
6	D-BLAPL/6779/2025	NILA MOHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /227 /2023 () //	
7	D-BLAPL/6780/2025	PRATAP NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
8	D-BLAPL/6781/2025	SK.NASRAFFA @ NASURULLA @ SURAJ VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHUNTUNI /161 /2024 () //	
9	D-BLAPL/6785/2025	RAHIM ALI MANDAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
10	D-BLAPL/6786/2025	KAILASH SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /78 /2025 () //	
11	D-BLAPL/6792/2025	SAROJ KANTA MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	EOW,BHUBANESWAR /3 /2024 () //	

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12	D-BLAPL/6796/2025	CHANDAN NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /387 /2024 () //	AOR20220003722C202500024
13	D-BLAPL/6799/2025	SATHEESH C VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /5 /2025 () //	
14	D-BLAPL/6800/2025	ABED @ SUMAN HIAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /5 /2025 () //	
15	D-BLAPL/6805/2025	RAJENDRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 () //	AOR20220001245C202500013
16	D-BLAPL/6807/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 () //	AOR20220001245C202500014
17	D-BLAPL/6809/2025	AUROBINDO SAHOO @ ARABINDA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 () //	AOR20220001245C202500012
18	D-BLAPL/6810/2025	JITU @ JITENDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 () //	
19	D-BLAPL/6811/2025	SEK. AJID VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /104 /2024 () //	
20	D-BLAPL/6812/2025	SARUA @ MAHENDRA JENA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /370 /2024 () //	
21	D-BLAPL/6817/2025	SANKARPRASAD PRADHAN VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /414 /2024 () //	
22	D-BLAPL/6818/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /92 /2020 () //	
23	D-BLAPL/6822/2025	ALEKHA CHANDRA PRADHAN	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /2 /2025	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
24	D-BLAPL/6823/2025	SANTANU KUMAR MOHAPATRA	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
25	D-BLAPL/6824/2025	MOHAN MANDAL	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
26	D-BLAPL/6825/2025	AMIYAKANTA SAHOO	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/6826/2025	SAHIL PANDY	SURAJ MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6834/2025	DIPU @ JAGAN DHAL	RAMANI KANTA PATTANAIAK	JENAPUR /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6838/2025	BAPUJI KANHAR	SURYAKANTA DWIBEDI	RARUAN /10 /2025	AOR20220001245C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6840/2025	SHEHADEV KANHAR @ SESHDEV KANHAR	SURYAKANTA DWIBEDI	RARUAN /10 /2025	AOR20220001245C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6843/2025	GAJI @ RABINDRA NAIK	SUSANTA SEKHAR MOHAPATRA	BARANGA /479 /2024	AOD20240000742C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6847/2025	P. ASHISH RAO	JUDHISTHIR SAHOO	G.R.P.S.,BERHAMPUR /132 /2024	AOD20220003315C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6848/2025	PINTU @ MADHUSUDAN PATRA	BHARAT JALLI	KEONJHAR SADAR /295 /2024	AOD20240000581C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6850/2025	KARTIKA ROURAY @ BEHERA	KURESH PRASAD DASH	BHANJANAGAR /996 /2023	AOR20220001390C202500013
		VS	VS	()	

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35	D-BLAPL/6852/2025	STATE OF ODISHA RAMESH PARIDA VS	PRAFULLA KUMAR KHATEI VS	// /0 ()	
36	D-BLAPL/6858/2025	STATE OF ODISHA SANJIBINA NAYAK @ TENA @ SANJIBAN NAYAK VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /21 /2025 ()	
37	D-BLAPL/6865/2025	STATE OF ODISHA NAGAL RAMEYA @ N. RAMAYA VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /5 /2025 ()	
38	D-BLAPL/6866/2025	STATE OF ODISHA SARTHAK PARIJA VS	ASHOK KUMAR JENA VS	// KUAKHIA /27 /2025 ()	
39	D-BLAPL/6867/2025	STATE OF ODISHA LAXMAN JEET @ JIT VS	PRIYA RANJAN SINGH VS	// JODA /112 /2024 ()	
40	D-BLAPL/6869/2025	STATE OF ODISHA SK. TAMIR VS	BISWA BHUSAN DAS VS	// CDA-II /44 /2021 ()	
41	D-BLAPL/6870/2025	STATE OF ODISHA AMARENDRA JENA @ KANHU VS	ASHOK KUMAR JENA VS	// KUAKHIA /27 /2025 ()	
42	D-BLAPL/6871/2025	STATE OF ODISHA PURNA CHANDRA BEHERA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /184 /2025 ()	
43	D-BLAPL/6872/2025	STATE OF ODISHA SAHADEBA BANUA VS	JNYANANANDA PANDA VS	// NARLA /116 /2024 ()	
44	D-BLAPL/6874/2025	STATE OF ODISHA RAJESH PRADHAN @ PAPUN VS	RAMA KRISHNA NAIK VS	// BANKI /467 /2023 ()	
45	D-BLAPL/6876/2025	STATE OF ODISHA RAJA @ JITENDRA BASTIA VS	SUSHANTA KUMAR SAMANTARAY VS	// LALBAG /299 /2021 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/6889/2025	TUNA BHUTIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANARAPAL /64 /2025 () //	
47	D-BLAPL/6890/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /2 /2025 () //	
48	D-BLAPL/6891/2025	TUKUNA NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /439 /2024 () //	
49	D-BLAPL/6892/2025	SUBHAKANTA SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	// () //	AOR20220000053C202500013
50	D-BLAPL/6894/2025	BAPI @ RAGHUNATH PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAPTIPADA /68 /2023 () //	
51	D-BLAPL/6896/2025	BIRA MADKAMI VS STATE OF ODISHA	SUBHASISH DAS VS	MALKANGIRI /680 /2024 () //	
52	D-BLAPL/6899/2025	ANITA SABAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PUTASINGH /53 /2024 () //	
53	D-BLAPL/6900/2025	SAMIR MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /95 /2024 () //	AOD20240000364C202500029
54	D-BLAPL/6904/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ROURKELA CYBER P.S. /2 /2025 () //	
55	D-BLAPL/6905/2025	FIRAZ SAIFI VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /10 /2025 () //	AOD20220004505C202500022
56	D-BLAPL/6906/2025	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /93 /2023 () //	
57	D-BLAPL/6910/2025	SONU @ SUKANTO DAS	BHARAT BHUSAN ROUSTRAY	BANDOMUNDA /29 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/6916/2025	NILESH SONI	HIMANSHU SEKHAR MISHRA	BINIKA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/6917/2025	PRANAB KUMAR NAYAK @ PRITESH	SONALI ROUT	NAYAPALLI P.S. /721 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/6918/2025	ALEKHA @ ALEKH NAIK	DIBYAJYOTI SAHOO	K.NUAGAON /366 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/6919/2025	ALEKHA @ ALEKH NAIK	DIBYAJYOTI SAHOO	K.NUAGAON /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/6921/2025	SUNIL NAHAK	DEBASIS SARANGI	ASKA /779 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/6924/2025	SAJIT ALI WAHID ALI SHEIKH @ SAJID ALI	SITIKANT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/6926/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	SECTOR-15 /33 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/6938/2025	GANESH MUNDA	SANDEEP RAJ PANDA	NANDIPADA /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/8997/2025	HARIHAR SAHOO	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		SOBHAMANI MOHAPATRA		//	
67	D-CMAPL/9002/2025	BANK OF BARODA, BBSR	GOUTAM KUMAR ACHARYA (SR.ADV.)	//	
		VS	VS	()	
		SHASHANK SEKHAR NAIK		//	
68	D-CMAPL/9051/2025	PRADOSH KUMAR MOHAPATRA	ANUPAM RATH	//	
		VS	VS	()	

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69	D-CMAPL/9057/2025	STATE OF ODISHA SOURYA PRAKASH MOHAPATRA VS	ANUPAM RATH VS	// // 0	
70	D-CMAPL/9095/2025	STATE OF ODISHA SWARNALATA MOHAPATRA VS	ANUPAM RATH VS	// // 0	
71	D-CMAPL/9165/2025	STATE OF ODISHA RAMESH NARAYAN PUHAN VS	PARESH KUMAR SAHOO VS	// // 0	
72	D-CMAPL/9176/2025	DURGA PRASAD JENA SUREI KERKETTA VS	ADV. VS	// // 0	
73	D-CMP/8919/2025	SURATHA KUMAR NAIK SANTOSH KUMAR DEBATA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500010
74	D-CMP/8922/2025	SHAILOJA SHANKAR SHINGH DEO JOSEF DAVID VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20240000867C202500004
75	D-CMP/8938/2025	HARLOD THOMAS DAVID SADHU BEHERA VS	NIRANJAN ROUT VS	// // 0	
76	D-CMP/8969/2025	RANJIT KUMAR CHOUDHURY JAJATI ADHIKARI VS	IN PERSON VS	// // 0	AOR20220000370C202500001
77	D-CMP/8971/2025	HAREKRUSHNA MOHAPATRA RABI SHANKAR MODA@RABI SNAKAR MODADA VS	PRATYUSHA NAIDU VS	// // 0	
78	D-CMP/8993/2025	BIMALA DEVI MODA SANTOSH KUMAR BISWAL VS	VIVEKANANDA JENA VS	// // 0	
79	D-CMP/8998/2025	PRAVATI BISWAL @ ROUT MURALIDHAR PRADHAN VS	SANJEEV UDGATA VS	// // 0	
		SISIRA KANTA SWAIN		//	

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80	D-CMP/9032/2025	SANJIB KUMAR PARIDA VS SUKANTI DASH	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500038
81	D-CMP/9068/2025	LAXMIKANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
82	D-CMP/9114/2025	KANCHAN MUDULI VS RABINDRA BARAL	SWAYAMBHU MISHRA VS	// 0 //	
83	D-CMP/9115/2025	SK QUAMARUDDIN VS GALAM AHEMMAD	NARAYAN PRASAD PARIJA VS	// 0 //	
84	D-CMP/9125/2025	PADMABATI KAMILA VS USHARANI RANA	AMIT PRASAD BOSE VS	// 0 //	
85	D-CMP/9136/2025	KAMINI @ KAMINIBALA NANDA VS PUSPALATA NANDA	DWARIKA PRASAD MOHANTY VS	// 0 //	
86	D-CMP/9141/2025	JAINA BIBI VS SANABULLA KHAN	TUSAR KUMAR MISHRA VS	// 0 //	
87	D-CONTC/8928/2025	PRADIPTA KUMAR PATEL VS NARAYAN BHOI,BEO,BIJEPUR,BARGARH	ADV. VS	// 0 //	
88	D-CONTC/8930/2025	PARSURAM BEHERA VS NARAYAN BHOI,BEO,BIJEPUR,BARAGARH	ADV. VS	// 0 //	
89	D-CONTC/8954/2025	ANUSAYA SAMAL @ ROUT VS SHALINI PANDIT, IAS	SANGRAM JENA VS	// 0 //	
90	D-CONTC/8957/2025	ANILA PRASAD JENA VS NIKHIL PAVAN KALYAN,MD,ODISHA STATE	ADV. VS CASHEW DEVELOPMENT CORPORATION LIMITED,BBSR,KHORDHA	// 0 //	
91	D-CONTC/8967/2025	PRAFULLA KUMAR SAHOO	GOPAL KRUSHNA MOHANTY	//	

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92	D-CONTC/8974/2025	ARAVIND AGARWAL,COMMISSIONER-CUM-SECRETARY,HIGHER EDUCATION DEPARTMENT,BBSR,KHURDHA KAHNU CHARAN SWAIN	ADV.	//	
		VS	VS	()	
93	D-CONTC/8982/2025	MRUTUNJAY TRIPATHY,TAHASILDAR,BBSR,KHORDA RAJANI SINGH @ PARIDA	ADV.	//	
		VS	VS	()	
94	D-CONTC/8994/2025 CONTC/1049/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA DR. ASHOK KUMAR DAS	LALITENDU MISHRA	//	
		VS	VS	()	
95	D-CONTC/9005/2025	PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS PATHUNI BEHERA	ADV.	//	
		VS	VS	()	
96	D-CONTC/9020/2025	RAJESH PRABHAKAR PATIL,IAS NARAYAN JENA	ADV.	//	
		VS	VS	()	
97	D-CONTC/9028/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA JASHOBANTI PANDA	ADV.	//	
		VS	VS	()	
98	D-CONTC/9038/2025	KALI PRASANNA MOHAPATRA,IAS PRAMITA MANJARI MISHRA	ADV.	//	
		VS	VS	()	
99	D-CONTC/9045/2025	MANORANJAN MALLICK,OAS NARENDRA BEHERA	BANABIHARI RAY	//	
		VS	VS	()	
100	D-CONTC/9049/2025	MANORANJAN MALLICK,OAS NILAKANTHA BEHERA	ABHIRAM SWAIN	//	
		VS	VS	()	
101	D-CONTC/9055/2025	J.SONAL,IAS SATYABADI PARIDA	ADV.	//	
		VS	VS	()	
102	D-CONTC/9059/2025	SHALINI PANDIT,IAS HAREKRUSHNA SAHOO	BIJAYALAXMI SAHOO	//	
		VS	VS	()	

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103	D-CONTC/9062/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA SUPRAVA DAS VS	BIJAYALAXMI SAHOO VS	// ()	
104	D-CONTC/9066/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA SANJUKTA SWAIN VS	BIJAYALAXMI SAHOO VS	// ()	
105	D-CONTC/9076/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA PANCHANAN TANTI VS	BIJAYALAXMI SAHOO VS	// ()	
106	D-CONTC/9081/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA PRASANTA KUMAR MOHANTY VS	BIJAYALAXMI SAHOO VS	// ()	
107	D-CONTC/9086/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA ASHOK KUMAR JENA VS	BIJAYALAXMI SAHOO VS	// ()	
108	D-CONTC/9090/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA RADHA KRISNA DASH VS	ADV. VS	// ()	
109	D-CONTC/9104/2025	USHA PADHEE,IAS MANORANJAN PADHAN VS	ADV. VS	// ()	
110	D-CONTC/9105/2025	PURNA CHANDRA MOHAPATRA,ENGINEER-IN-CHIEF(CIVIL)ODISHA,BBSR,KHRDA JYOTI RANJAN MAHARANA VS	ADV. VS	// ()	
111	D-CONTC/9107/2025	SUJIT PATI,OAS ASHOK KUMAR MOHANTY VS	ADV. VS	// ()	
112	D-CONTC/9123/2025	MAYUR VIKAS SURYAWANSHI,IAS AJAYA KUMAR PATTNAIK VS	ADV. VS	// ()	
113	D-CONTC/9143/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHORDHA SHRINIBASH PARIDA VS ASWATHY S., IAS	ADV. VS	// () //	

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114	D-CONTC/9148/2025	SUDHIR KUMAR SAHOO VS CHITHRA ARUNGUM,IAS	ADV. VS	// ()	
115	D-CONTC/9153/2025	PURNA CHANDRA PRADHAN VS SHALINI PANDIT, IAS	AJAYA TRIPATHY VS	// ()	
116	D-CONTC/9161/2025	SUVENDU KUMAR PATRO VS UDY A KAOLE,CHAIRMAN-CUM-MANAGING DIRECTOR,MAHANADI COALFIELDS LIMITED,SAMBALPUR	ADV. VS	// ()	
117	D-CRLA/6775/2025	MUKTESWAR @ SUNALU GARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /241 /2021 ()	
118	D-CRLA/6813/2025	TAPAN KUMAR KANHAR VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /5 /2019 ()	
119	D-CRLA/6829/2025	RAJA @ JAGAT NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RUPSA /73 /2024 ()	
120	D-CRLA/6831/2025	SANTOSH SARABU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KOTPAD /109 /2022 ()	
121	D-CRLA/6868/2025	SASHIDHAR BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	LOISINGHA(BOLANGIR) /129 /2015 ()	
122	D-CRLA/6897/2025	JYOTI RANJAN SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIRTOL /318 /2019 ()	
123	D-CRLA/6913/2025	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /33 /2006 ()	
124	D-CRLA/6920/2025	SIRADHAR DAM VS STATE OF ODISHA	BISWAJIT NAYAK VS	TALSARA /52 /2022 ()	
125	D-CRLMA/6793/2025	SIMILI PATTANAYAK	MITHUN DAS	KEONJHAR TOWN /149 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMA/6795/2025	SIMILI PATTANAYAK	MITHUN DAS	KEONJHAR TOWN /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMA/6881/2025	BIKRAM@TRIBIKRAM MEHER	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMA/6911/2025	VICTIM	ADV.	HINJILI /370 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/6769/2025	RADHAMOHAN AGRAWAL	BIJAYA KUMAR RAGADA	MAHILA P.S. BUXIBAZAR /117 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/6778/2025	GAGAN BEHARI SWAIN	HEMANT KU. TRIPATHY	GONDIA /126 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/6782/2025	SAI SANKAR PATNAIK @ SAI SANKAR PATNAIK @ BHIMANU PRADHAN @ MOHANTY	SHAM SUJAN @ MOHANTY	BALIMI /3 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/6784/2025	ABHIMANYU PRADHAN @ ABHIMANU PRADHAN	SANJIT MISHRA	CHANDANPUR /81 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/6788/2025	MUNA MINYAKA @ MINYAKA	SUSANTA KUMAR BARAL	LAXMIPUR /72 /2023	AOR20220001297C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/6798/2025	ANAND KUMAR SINGHI @ ANAND KUMAR	SOUMYA RANJAN DAS	UDITNAGAR /281 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/6803/2025	NAGA @ SAHADEV BARIK	RAGHUNATH DASMOHAPATRA	KHANDAGIRI P.S. /411 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/6806/2025	BANDANA MOHAPATRA	SAROJ KUMAR DASH	BADAMBADI /196 /2022	
		VS	VS	()	

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137	D-CRLMC/6815/2025	STATE OF ODISHA NILIMA MISHRA@PATI VS TAMISTA MISHRA	KOUSIK ANANDA GURU VS	// / /0 ()	
138	D-CRLMC/6827/2025	KUNA BARIHA VS STATE OF ODISHA	SURAJ MOHANTY VS	// RAMPUR (SONEPUR) /42 /2021 ()	
139	D-CRLMC/6830/2025	MAMINA @ MANINI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /279 /2019 ()	
140	D-CRLMC/6833/2025	MILAN BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /225 /2022 ()	
141	D-CRLMC/6839/2025	SIBA PRASAD SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /73 /2025 ()	
142	D-CRLMC/6841/2025	DEBADUTTA MOHAPATRA VS C.B.I.	SASWAT KUMAR ACHARYA VS	// / /0 ()	
143	D-CRLMC/6842/2025	VENKAT RAO PAIK @ KIRAN PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /59 /2022 ()	AOR20220001631C202500060
144	D-CRLMC/6849/2025	KALLI DAMODHAR VS STATE OF ODISHA	ASHOK DAS VS	// K.NUAGAON /62 /2023 ()	
145	D-CRLMC/6854/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// CHATRAPUR /210 /2024 ()	
146	D-CRLMC/6857/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// CHATRAPUR /211 /2024 ()	
147	D-CRLMC/6859/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN PALAI VS	// CHATRAPUR /216 /2024 ()	

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148	D-CRLMC/6861/2025	RABINDRA NAIK @ RABI VS STATE OF ODISHA	LAMBODAR ACHARI VS	TARASINGI /78 /2012 () //	
149	D-CRLMC/6862/2025	HEMANTA KUMAR MEHER VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	KANTABANJI /135 /2020 () //	
150	D-CRLMC/6863/2025	AJIT KUMAR PATTANAIAK @ AJIT KUMAR PATNIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /383 /2024 () //	
151	D-CRLMC/6879/2025	RANJIT BAGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /93 /2020 () //	AOD20220003086C202500053
152	D-CRLMC/6880/2025	R. SANTOSH KUMAR DORA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /186 /2022 () //	AOD20220003086C202500054
153	D-CRLMC/6882/2025	SEK. ABADUL MAJID @ SK.ABDUL MOZID VS UNION OF INDIA	MD. GOLAM MADANI VS	DHAMNAGAR /125 /2021 () //	
154	D-CRLMC/6886/2025	ACHARYA AGENCY, CUTTACK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
155	D-CRLMC/6907/2025	KESHABA RANA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DUNGURIPALI /123 /1998 () //	
156	D-CRLMC/6923/2025	DIPAK RANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	Bamapada (Industrial Area) /104 /2024 () //	
157	D-CRLMC/6929/2025	NIJAMUDDIN SEIKH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PARLAKHEMUNDI /68 /2018 () //	
158	D-CRLMC/6937/2025	KRUSHNA CHANDRA BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /740 /2024 () //	
159	D-CRLMP/6832/2025	BANAJYOTSHNA PANDA	AKSHAYA KUMAR SUBUDHI	/ /0	

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		VS	VS	()	
160	D-CRLMP/6885/2025	STATE OF ODISHA CHINMAYA CHINTAN ROUT	KULDEEP MOHANTY	//	AOD20240000012C202500044
		VS	VS	()	
161	D-CRLMP/6888/2025	STATE OF ODISHA SARASWATI BEHERA	KHIROD KUMAR SWAIN	//	
		VS	VS	()	
162	D-CRLMP/6893/2025	STATE OF ODISHA NARENDRA BEHERA	SAPAN KUMAR LENKA	//	
		VS	VS	()	
163	D-CRLREV/6837/2025	STATE OF ODISHA KIRAN SAHU	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500066
		VS	VS	()	
164	D-CRLREV/6873/2025	ARUN KUMAR DAS NIRAKAR SWAIN	PUSPAMITRA MOHAPATRA	//	
		VS	VS	()	
165	D-CRLREV/6875/2025	STATE OF ODISHA DILLIP PRADHAN	ASWINI KUMAR DASH	//	
		VS	VS	()	
166	D-CRLREV/6909/2025	STATE OF ODISHA RABINDRA KUMAR SENAPATI	GOURI KUMAR RATH	//	
		VS	VS	()	
167	D-FAO/8945/2025	STATE OF ODISHA(VIG.) DURGA ANJALI RUPINI	KARUNAKAR DAS	//	
		VS	VS	()	
168	D-FAO/8951/2025	UNION OF INDIA KAMLESH KUMAR SAHU@KAMLESH KUMAR	KARUNAKAR DAS	//	
		VS	VS	()	
169	D-FAO/8956/2025	UNION OF INDIA SONELAL PATEL@SONELAL	KARUNAKAR DAS	//	
		VS	VS	()	
170	D-FAO/8960/2025	UNION OF INDIA K.DAMAYANTI REDDY	KARUNAKAR DAS	//	
		VS	VS	()	

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171	D-FAO/8966/2025	UNION OF INDIA MUNNI LAL AHIRWAR@MUNILAL VS	KARUNAKAR DAS VS	// // ()	
172	D-FAO/9026/2025	UNION OF INDIA PRIYANATH BEHERA VS	PRAVAT KUMAR NAYAK VS	// // ()	
173	D-FAO/9031/2025	ODISHA GRAMYA BANK, BBSR PRASANTA KUMAR MAHANTA VS	DUSMANTA KUMAR JENA VS	// // ()	AOR20220002349C202500001
174	D-GCRLA/6836/2025	JHARANA MAHANTA STATE OF ODISHA VS	DILIP KUMAR MISHRA (A.G.A) VS	// NILGIRI /72 /2018 ()	
175	D-ITA/8975/2025	NITYA CHANDAN JENA PRINCIPAL COMMISSIONER OF INCOME TAX, EXEMPTION DIVISION, KHORDHA	SHANTHI PRAKASH MOHANTY, SR.S.C VS	// // ()	AOD20220001916C202500010
176	D-LAA/9046/2025	AERONAUTICS EDUCATION SOCIETY, SUNABEDA GURA@GURUBARI BEHERA VS	KISHORE KUMAR JENA VS	// // ()	
177	D-LAA/9053/2025	COLLECTOR, JAGATSINGHPUR SEBATI BEHERA VS	KISHORE KUMAR JENA VS	// // ()	
178	D-LAA/9063/2025	COLLECTOR, JAGATSINGHPUR SARASWATI DAS VS	KISHORE KUMAR JENA VS	// // ()	
179	D-LAA/9103/2025	COLLECTOR, JAGATSINGHPUR SARAT RAUT VS	AJIT KUMAR RATH VS	// // ()	
180	D-LAA/9120/2025	LAND ACQUISITION OFFICER, KHORDHA RUPDHAR BESAN VS	SHANTI PRAKASH MOHANTY VS	// // ()	
181	D-MACA/9078/2025	SPL. LAND ACQUISITION OFFICER, SUNDARGARH ASHISH PATNAIK VS	JNYANANANDA PANDA VS	// // ()	
		SANAND SAWAN KUMAR MAHALA		//	

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182	D-MACA/9106/2025	BABEYA DORA VS JUGAL KISHORE BEHERA	ANUP UDAYA SENAPATI VS	// 0 //	
183	D-MACA/9124/2025	MANAGER LEGAL(T.P. CLAIM), HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK VS PRAKASH MUNDA	ADINUR RAJAN VS	// 0 //	
184	D-MATA/8987/2025	APARNA AGRAWALLA VS SUNIL AGRAWALLA	SATYAJIT MOHAPATRA VS	// 0 //	
185	D-MATA/9039/2025	ANUPAMA BEHERA VS PANKAJ BHUSAN BEHERA	SIVA SANKAR CHAINI VS	// 0 //	
186	D-OTAPL/9097/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS M/S JINDAL STAINLESS LTD.	ANISH KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500022
187	D-RPFAM/9130/2025	RATNAKAR RANA VS SASMITA RANA	MANORANJAN PADHI VS	// 0 //	
188	D-RPFAM/9142/2025	MALAYA PATRA VS USHARANI PATRA	MANOJ KUMAR PANDA VS	// 0 //	
189	D-RSA/8986/2025	KRUSHNA CHANDRA SAHU VS DHEENDRA @ DHARMENDRA PRASAD SAHU	AMIT PRASAD BOSE VS	// 0 //	
190	D-RVWPET/9150/2025	KAILASH CHANDRA SAMAL VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY	SWAPNA KUMAR OJHA VS	// 0 //	
191	D-RVWPET/9157/2025	UDAYA KUMAR RATH VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	SWAPNA KUMAR OJHA VS	// 0 //	
192	D-TRP(C)/9072/2025	DIPTI LENKA VS SANTRUPTA KUMAR ACHARYA	PRAVASH CHANDRA JENA VS	// 0 //	
193	D-TRP(C)/9100/2025	SOURAV KUMAR DAS	SUSANTA KUMAR BARAL	//	AOR20220001297C202500071

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		VS	VS	()	
194	D-WA/8916/2025	SUBHRADIPTA DAS STATE OF ODISHA	DEBASIS NAYAK , A.G.A.	//	LOD20240000194C202500122
		VS	VS	()	
195	D-WA/8918/2025	MAMATA PRADHAN SECY, WATER RESOURCES DEPTT.	SASWAT DAS, A.G.A.	//	LOD20240000172C202500117
		VS	VS	()	
196	D-WA/8919/2025	RAJENDRA PRASAD TRIPATHY STATE OF ODISHA	BABITA SAHU, A.G.A.	//	LOD20240000200C202500117
		VS	VS	()	
197	D-WA/8920/2025	CHITTA RANJAN NAYAK STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202500116
		VS	VS	()	
198	D-WA/8921/2025	DIPTI PRADHAN PRASANT KUMAR PANIGRAHY	SANJIB MOHANTY	//	AOR20220001611C202500020
		VS	VS	()	
199	D-WA/8963/2025	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A.	//	LOD20240000172C202500118
		VS	VS	()	
200	D-WA/9014/2025	M/S PALTRONICS ALLIED INDUSTRIES PVT LTD. UNION OF INDIA, NEW DELHI	DIPTI RANJAN BHOKTA, (C.G.C.)	//	
		VS	VS	()	
201	D-WA/9021/2025	GOUTAM PAUL SENIOR MANAGER, SRIRAM LIFE INSURANCE CO. LTD.	G.P.DUTTA	//	
		VS	VS	()	
202	D-WA/9023/2025	BHARATI NAHAK SENIOR MANAGER,SRIRAM LIFE INSURANCE CO.LTD.	G.P.DUTTA	//	
		VS	VS	()	
203	D-WA/9025/2025	SUGYANI NAHAK SR.MANAGER,SHRIRAM LIFE INSURANCE CO. LTD.	G.P.DUTTA	//	
		VS	VS	()	
204	D-WA/9027/2025	KALYANI NAYAK SHRIRAM LIFE INSURANCE CO.LTD.	G.P.DUTTA	//	
		VS	VS	()	

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205	D-WA/9126/2025	SUSIL KUMAR NAHAK STATE OF ODISHA VS RASMITA BEHERA	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500118
206	D-WA/9135/2025	STATE OF ODISHA VS SARMISTA PANDA	UDIT RANJAN JENA ,A.G.A VS	// // ()	LOD20240000194C202500123
207	D-WA/9146/2025	SWARNALATA PATASANI VS STATE OF ODISHA	RAJJEET ROY VS	// // ()	AOR20220001445C202500002
208	D-WA/9149/2025	LIPTI PRIYADARSINI KHATOI VS STATE OF ODISHA	RAJJEET ROY VS	// // ()	AOR20220001445C202500001
209	D-WP(C)/8910/2025	HRUSHIKESH MALIK @ MALLICK VS STATE OF ODISHA	RAJJEET ROY VS	// // ()	AOR20220001462C202500020
210	D-WP(C)/8911/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// // ()	AOR20220001380C202500005
211	D-WP(C)/8912/2025	PRATIMA BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()	AOR20220001462C202500021
212	D-WP(C)/8913/2025	M/S. JITENDRA KUMAR BISWAL VS COMMISSIONER OF CT AND GST, ODISHA.	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202500022
213	D-WP(C)/8914/2025 WP(C)/6410/2025	PREMLATA KAWTIA VS CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF BARODA, CUTTACK	PRANAB KUMAR GHOSE VS	// // ()	
214	D-WP(C)/8915/2025	M/S. BALARAM ENTERPRISES VS THE COMMISSIONER OF APPEALS, CGST, CENTRAL EXCISE AND CUSTOMS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500015
215	D-WP(C)/8917/2025	GOBINDA KUMAR PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// // ()	

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216	D-WP(C)/8923/2025	LAKKOJI SUJATA ACHARY VS LOKKOJI PHALGUNA RAO ACHARY	SUBHASREE MOHANTY VS	// 0 //	
217	D-WP(C)/8924/2025	SUMATI XALXO VS COLLECTOR CUM DIST.MAGISTRATE SUNDARGARH	DHANOJ KUMAR SAHOO VS	// 0 //	
218	D-WP(C)/8925/2025	PRAGNYA PARAMITA SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
219	D-WP(C)/8926/2025 WP(C)/6477/2025	SUKDEV BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
220	D-WP(C)/8927/2025	M/S. JBC WIRE PRODUCTS PRIVATE LIMITED, BBSR ITISHREE TRIPATHY VS CHIEF COMMISSIONER OF CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	VS VS	// 0 //	
221	D-WP(C)/8929/2025	SIBARAM PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
222	D-WP(C)/8931/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
223	D-WP(C)/8932/2025	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
224	D-WP(C)/8933/2025	DILESWAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
225	D-WP(C)/8934/2025	NAMITA PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
226	D-WP(C)/8935/2025	SIBARAM PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
227	D-WP(C)/8936/2025	KALYAN SAHOO	AMAR KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/8937/2025	SABITA PRADHAN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/8939/2025	NARENDRA KUMAR SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/8940/2025	SUMANT KUMAR HARICHANDAN	MANAS PATI	//	AOR20220001535C202500042
	WP(C)/6463/2025	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/8941/2025	DIBYAJYOTI PANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/8942/2025	JYOTSNARANI SUBUDHI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/8943/2025	SULEKHA SWAIN	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/8944/2025	BASANTA PALEI	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/8946/2025	KRUSHNA KUMARI DAS	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/8947/2025	NIRUPAMA MOHAPATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/8948/2025	SUNIL KUMAR SAHOO	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/8949/2025	AKSHAYA KUMAR SAHOO	KRISHNA CHANDRA SAHU	//	
	WP(C)/6420/2025	VS	VS	0	

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239	D-WP(C)/8950/2025	STATE OF ODISHA JUGANTI NAYAK VS	AJAYA KUMAR NANDA VS	// // 0	
240	D-WP(C)/8952/2025	STATE OF ODISHA BINODINI SATPATHY VS	SANGRAM JENA VS	// // 0	
241	D-WP(C)/8953/2025	STATE OF ODISHA UTKALINI BHUYAN VS	DILLIP KUMAR RAY VS	// // 0	
242	D-WP(C)/8955/2025	STATE OF ODISHA HEMANTA KUMAR PANIGRAHI VS	SANGRAM JENA VS	// // 0	
243	D-WP(C)/8958/2025	STATE OF ODISHA RATIKANTA MATTAGAJ VS	SANGRAM JENA VS	// // 0	
244	D-WP(C)/8959/2025	STATE OF ODISHA JHUNUMANI KHILAR VS	SANGRAM JENA VS	// // 0	
245	D-WP(C)/8961/2025	STATE OF ODISHA MANDAKINI SARANGI VS	SANGRAM JENA VS	// // 0	
246	D-WP(C)/8962/2025	STATE OF ODISHA ANANTA BASUDEV SATPATHY VS	SANGRAM JENA VS	// // 0	
247	D-WP(C)/8964/2025	STATE OF ODISHA AHALYA SWAIN VS	PRASANTA KUMAR NANDA VS	// // 0	
248	D-WP(C)/8965/2025	STATE OF ODISHA TRILOCHAN DASH VS	PRATIK DASH VS	// // 0	
249	D-WP(C)/8968/2025	NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI RAMESH CHANDRA RAUL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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250	D-WP(C)/8970/2025 WP(C)/6481/2025	NARASINGHA SUAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
251	D-WP(C)/8973/2025	GOVERING BODY OF BAUSUNI WOMENS HIGHER SECONDARY SCHOOL, BAUSUNI, SUBARNAPUR VS STATE OF ODISHA	SUDHANSU SEKHAR BAUSUNI VS	// 0 //	
252	D-WP(C)/8976/2025	SONAL KABI VS THE STATE INFORMATION COMMISSIONER	BIDHAN CHANDRA PRADHAN VS	// 0 //	
253	D-WP(C)/8977/2025	BILASINI ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500013
254	D-WP(C)/8978/2025	M/S. TZIPL- LIDIPL -AECPL (JV) VS EAST COAST RAILWAY	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500009
255	D-WP(C)/8979/2025	KEDAR PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
256	D-WP(C)/8980/2025	SHIVESH RAJ SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
257	D-WP(C)/8981/2025	BISWANATH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
258	D-WP(C)/8983/2025	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
259	D-WP(C)/8984/2025	NIRUPA DEVI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
260	D-WP(C)/8985/2025	SADANANDA NAIK VS STATE OF ODISHA	GURU PRASAD MOHANTY VS	// 0 //	
261	D-WP(C)/8988/2025	SUNITA KUMARI PATTANAYAK	MANOJA KUMAR KHUNTIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/6444/2025	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/8989/2025	BANITA KADRAKA VS INDIAN RARE EARTHS LTD., MUMBAI	ANUPAM RATH VS	// 0 //	
263	D-WP(C)/8990/2025	SARITA SAHOO VS THE MISSION DIRECTOR, NATIONAL HEALTH MISSION, ODISHA	SIDHESWAR MALLIK VS	// 0 //	
264	D-WP(C)/8991/2025	MANOJ KARUA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
265	D-WP(C)/8992/2025 WP(C)/6467/2025	AUTHORIZED OFFICER UNION BANK OF INDIA , UMBRANGH, VS STATE OF ODISHA	PRASANNHU,BBSR VS	// 0 //	
266	D-WP(C)/8995/2025	MAREIGAON SERVICE COOPERATIVE SOCIETY LTDJ, VS STATE OF ODISHA	KEONJHARARI KHUNTIA VS	// 0 //	
267	D-WP(C)/8996/2025	TERESA LAKRA VS UNION OF INDIA	AKSHAYA KUMAR SAHOO VS	// 0 //	
268	D-WP(C)/8999/2025	PARAMJIT SINGH VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //	
269	D-WP(C)/9000/2025	KESHAB SAHU VS CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
270	D-WP(C)/9001/2025	PRASANNA KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
271	D-WP(C)/9003/2025	KARUNAKAR BAGHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
272	D-WP(C)/9004/2025	KAMALA SETHI VS	MANAS RANJAN KHATUA VS	// 0	

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273	D-WP(C)/9006/2025	STATE OF ODISHA MANORAMA GIRI VS	MANAS RANJAN KHATUA VS	// // 0	
274	D-WP(C)/9007/2025	STATE OF ODISHA KAMALAKANTA BISWAL VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500070
275	D-WP(C)/9008/2025	STATE OF ODISHA JANMEJAYA NAYAK VS	PRAJIT KUMAR PRADHAN VS	// // 0	
276	D-WP(C)/9009/2025	STATE OF ODISHA TRIPURA BEHERA VS	MANAS RANJAN KHATUA VS	// // 0	
277	D-WP(C)/9010/2025	STATE OF ODISHA BRAHMANANDA SAHU VS	DR.PATANJALI TRIPATHY VS	// // 0	
278	D-WP(C)/9011/2025	STATE OF ODISHA PARUL YADAV VS	ANJAN KUMAR BISWAL VS	// // 0	
279	D-WP(C)/9012/2025 WP(C)/6473/2025	UNION OF INDIA MEDLIFE SUPERSPECIALITY HOSPITAL, RAIPUR, CHHATTISGARH VS	HABIBUZZAMAN VS	// // 0	
280	D-WP(C)/9013/2025	STATE OF ODISHA SAROJ KUMAR SAMAL VS	KRISHNA CHANDRA SAHU VS	// // 0	
281	D-WP(C)/9015/2025	STATE OF ODISHA SOMESWAR PRADHAN VS	SOUMYA RANJAN PATI VS	// // 0	
282	D-WP(C)/9016/2025	STATE OF ODISHA BINATI PANDA VS	SUBHADUTTA ROURAY VS	// // 0	
283	D-WP(C)/9017/2025	STATE OF ODISHA ALLOK KUMAR MOHANTA VS	SUBHADUTTA ROURAY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/9018/2025	SURAMA MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500070
285	D-WP(C)/9019/2025	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500071
286	D-WP(C)/9022/2025	SASHI BHUSAN PATTNAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
287	D-WP(C)/9024/2025	NRUSINGH MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
288	D-WP(C)/9029/2025	K. JAGGA RAO VS UNION OF INDIA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500006
289	D-WP(C)/9030/2025	MINATI HOTA VS GOVT. OF ORISSA	GOKHA BEHERA VS	// 0 //	
290	D-WP(C)/9033/2025	CHINMAYEE KAR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
291	D-WP(C)/9034/2025	RAMACHANDRA DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
292	D-WP(C)/9035/2025	DR.SHUVADA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
293	D-WP(C)/9036/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
294	D-WP(C)/9037/2025	DR.SURESH KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
295	D-WP(C)/9040/2025	M/S. AJIT ROUT	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500023

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		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA.		//	
296	D-WP(C)/9041/2025	SASHIREKHA SAHOO	RANJAN KUMAR ROUT	//	AOR20230000872C202500011
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY		//	
297	D-WP(C)/9042/2025	NETRANANDA SET	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/9043/2025	SWARNAPRAVA PARIDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/9044/2025	PRATAP KUMAR PATRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
300	D-WP(C)/9047/2025	NIRAKAR MALIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/9048/2025	ROJALINE DAS	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/9050/2025	INDRAMANI PARIDA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/9052/2025	JHARANA DIGAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/9054/2025	ANANTA CHARAN SAHOO	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/9056/2025	A. RAMA KRISHNA ACHARY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/9058/2025	GIRIJA PRASAD RAUTARAY	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/9060/2025	STATE OF ODISHA KADAMBINI SHARMA VS	SHASHI BHUSAN JENA VS	// // 0	
308	D-WP(C)/9061/2025	STATE OF ODISHA NITYANANDA SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
309	D-WP(C)/9064/2025	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
310	D-WP(C)/9065/2025	STATE OF ODISHA M/S B.C.BHUYAN CONSTRUCTION PVT. LTD., PALASAPUR, VS	SRINIBS MOHANTY VS	// // 0	
311	D-WP(C)/9067/2025	STATE OF ODISHA GITANJALI SAHOO VS	THE LABOUR ENFORCEMENT OFFICER (CENTRAL), BBSR GOPAL KRUSHNA NANDA VS	// // 0	
312	D-WP(C)/9069/2025	STATE OF ODISHA SURESH CHANDRA SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// // 0	
313	D-WP(C)/9070/2025	REVENUE DIVISIONAL COMMISSIONER (NORTHERN DIVISION) ODISHA KABIRAJ SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
314	D-WP(C)/9071/2025	STATE OF ODISHA SWAYAM ADITYA AGENCY, KHURDA VS	ATMAJIT MANMITH DAS VS	// // 0	
315	D-WP(C)/9073/2025	ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD., KHURDA PRAKASH CHANDRA PARIDA VS	SANJIB KUMAR RATH VS	// // 0	
316	D-WP(C)/9074/2025	STATE OF ODISHA SHREE JAGANNATH WOMENS HIGHER SECONDARY SCHOOL, VS	YASHOMANJUNESWAR, BALASORE VS	// // 0	
317	D-WP(C)/9075/2025	STATE OF ODISHA PRAMOD PADHAN VS	TUSAR KANTI PRAHARAJ VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/9077/2025	PRATIMA PATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	
319	D-WP(C)/9079/2025	M/S SWASTIKA TRADERS, NABARANGPUR VS THE COMMISSIONER OF C.T. AND GST, CUTTACK	LALATENDU SAMANTARAY VS	// 0 //	
320	D-WP(C)/9080/2025	LOPAMUNDRA NAIK VS COMMISSIONER OF FOOD SAFETY ODISHA	OMKAR DEVDAS VS	// 0 //	
321	D-WP(C)/9082/2025	MINAKETAN SWAIN VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //	AOR20220003697C202500001
322	D-WP(C)/9083/2025	CHANDRAMANI BEHERA VS THE ADDITIONAL DISTRICT MAGISTRATE	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202500039
323	D-WP(C)/9084/2025	BHIMASINGH MOHAPATRA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	PRASANTA KUMAR PANDA VS	// 0 //	
324	D-WP(C)/9085/2025	SUREKHA SAHU VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
325	D-WP(C)/9087/2025	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, OMC. LTD., KHURDA	SUBRATA MISHRA VS	// 0 //	
326	D-WP(C)/9088/2025	MANDAKINI BHATRA VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/9089/2025	BHASKAR CHANDRA BARIK VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
328	D-WP(C)/9091/2025	SOBHAGINI SINGH VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
329	D-WP(C)/9092/2025	NARAYANA PADHY	JYOTI RANJAN KAR	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/9093/2025	PRADIP KUMAR BALIARSINGH	GOPINATH MISHRA	//	
		VS	VS	0	
		ODISHA STATE INFORMATION COMMISSION, BBSR		//	
331	D-WP(C)/9094/2025	M/S. INDIAN MEDICAL ASSOCIATION(IMA), ORISSA DEPARTMENT, CUTTACK	DEBASISH HAZRA	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
332	D-WP(C)/9096/2025	JYOTIRMAY ACHARYA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/9098/2025	LAMBODAR MAJHI	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/9099/2025	GARUDA BEHERA	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/9101/2025	RAJANI KANTA MALLICK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/9102/2025	M/S. J.K.JEWELLERS. PURI	DEBASISH HAZRA	//	
		VS	VS	0	
		CENTRAL BOARD OF IT AND CUSTOMS, NEW DELHI		//	
337	D-WP(C)/9108/2025	PRASANNA KUMAR RATH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/9109/2025	APARTI SETHI	MADHUMITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/9110/2025	PRATAP KUMAR SAHOO	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/9111/2025	RASMITA MUNI	AMITABH MISHRA	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
341	D-WP(C)/9112/2025	M/S DS CONDEV PRIVATE LIMITED, BBSR	GURU PRASAD MOHANTY	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST (STATE), BANIJYAKAR BHAWAN, CUTTACK		//	
342	D-WP(C)/9113/2025	PRAVASH KUMAR MALLICK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/9116/2025	LAXMIDHAR BESRA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/9117/2025	DR. MANASI SAHOO	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
345	D-WP(C)/9118/2025	M/S JAI GURU STONE WORKS	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
346	D-WP(C)/9119/2025	PADMANAV PANDA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/9121/2025	SAROJ KU. JENA	PRATIK NAYAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
348	D-WP(C)/9122/2025	PRABHAT RANJAN PANIGRAHI	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/9127/2025	N.CHANDRASEKHAR REDDY	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/9128/2025	SUKANTI SAHOO	SURYAKANTA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/9129/2025	ALEKHA PATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/9131/2025	SUBHADUTTA CHAMPATIRAY VS THE COMMISSIONER CUM SECRETARY GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPARTMENT	BRAJA KISHORE SAHOO VS	// ()	
353	D-WP(C)/9132/2025	BINAPANI MOHANTY VS ADDITIONAL CUM JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT, BALESWAR	JIBAN RANJAN DASH VS	// ()	
354	D-WP(C)/9133/2025	ASHOK KUMAR LENKA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// ()	
355	D-WP(C)/9134/2025	MANAGING COMMITTEE OF SARASWATA SECONDARY SCHOOL OF EDUCATION AND VOCATIONAL STUDIES, PURI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// ()	
356	D-WP(C)/9137/2025	PANCHANAN MISHRA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// ()	
357	D-WP(C)/9138/2025	M/S.HIFERK TECHNOLOGIES PVT LTD.,BARGARH VS SUPERINTENDENT, BBSE 1 CIRCLE, CGST., KHURDA	KAJAL SAHOO VS	// ()	
358	D-WP(C)/9139/2025	TEJRAJ PADHAN VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// ()	
359	D-WP(C)/9140/2025	SARAJINI SAMANTRAY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// ()	
360	D-WP(C)/9144/2025	KAILASH CHANDRA SAHU VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// ()	
361	D-WP(C)/9145/2025	JHADESWAR SETHI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// ()	
362	D-WP(C)/9147/2025	KESHAN PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// ()	
363	D-WP(C)/9151/2025	SUDARSAN PANDA	AJAY KUMAR TRIPATHY	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
364	D-WP(C)/9152/2025	GOBINDA CHANDRA BHOI	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/9154/2025	RABI NARAYAN ROUL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/9155/2025	RASASUSAMA SAHOO	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
367	D-WP(C)/9156/2025	SADASIBA BHOI	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/9158/2025	MANOJ KUMAR SINGHA	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
369	D-WP(C)/9159/2025	BASANTA KUMAR BEHERA	AYODHYA NATH LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/9160/2025	UMAKANTA CHOUDHURY	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/9162/2025	PRASANTA KUMAR CHOUDHURY	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/9163/2025	M/S. DR. SAROJINI PRADHAN,CUTTACK	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF SALES TAX (APPEAL),CT AND GST TERRITORIAL RANGE, CUTTACK 1			
373	D-WP(C)/9164/2025	TUKUN KHAN	AYODHYA NATH LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/9166/2025	M/S. DR. SAROJINI PRADHAN, CUTTACK	KAJAL SAHOO	//	
		VS	VS	0	

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		JOINT COMMISSIONER OF SALES TAX (APPEAL),CT AND GST TERRITORIAL RANGE, CUTTACK 1			
375	D-WP(C)/9167/2025	AKSHYA KUMAR PANDA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/9168/2025	BABITA PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/9169/2025	CHAKRADHAR NAYAK	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
378	D-WP(C)/9170/2025	M/S. DR. SAROJINI PRADHAN, CUTTACK	KAJAL SAHOO	//	
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX (APPEAL),CT AND GST TERRITORIAL RANGE, CUTTACK 1			
379	D-WP(C)/9171/2025	NARENDRA NATH JENA	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
380	D-WP(C)/9172/2025	SRIKANTA KUMAR MOHANTY	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/9173/2025	NAMITA KUMARI PANDA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-WP(C)/9174/2025	ASHOK KUMAR BARIK	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
383	D-WP(C)/9175/2025	MD.ANISH HINGORA	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		SUB COLLECTOR, NABARANGPUR		//	
384	D-WP(C)/9177/2025	BINODA KUMAR MAHAKUL	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
385	D-WP(C)/9178/2025	ACHYUTANANDA SAHOO	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/9179/2025	M/S MADAN MOHAN ENTERPRISES VS THE STATE TAX OFFICER, CT AND GST OFFICER, CT AND GST CIRCLE, B.B.S.R I	PRANAYA SAHOO VS	// ()	
387	D-WP(C)/9180/2025	NABA KUMAR PATRA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// ()	
388	D-WP(C)/9181/2025	PRIYANATH MOHARANA VS REGIONAL PROVIDENT FUND COMMISSIONER CUM PENSION DISBURSING AUTHORITY, BBSR	SWOYAM PRABHU JENA VS	// ()	
389	D-WP(C)/9182/2025	GYANARANJAN PANDA VS UCO BANK	PRASANNA KUMAR PARHI VS	// ()	
390	D-WP(C)/9183/2025	HIMANSHU KUMAR PRUSTY VS STATE OF ODISHA	SESHADEV DASH VS	// ()	
391	D-WP(C)/9184/2025	SRINIBAS SENAPATI VS STATE OF ODISHA	SESHADEV DASH VS	// ()	
392	D-WP(C)/9185/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()	
393	D-WP(C)/9186/2025	SUBASH CHANDRA RANA VS STATE OF ODISHA	SESHADEV DASH VS	// ()	
394	D-WP(C)/9187/2025	BIJAY KUMAR RATH VS STATE OF ODISHA	SESHADEV DASH VS	// ()	
395	D-WP(C)/9188/2025	M/S KANDOI TRANSPORT LIMITED VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// ()	
396	D-WP(C)/9189/2025	FATE SING SOREN VS STATE OF ODISHA	SESHADEV DASH VS	// ()	
397	D-WP(C)/9190/2025	RATNAKAR MAJHI	SESHADEV DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/9191/2025	PURUSHOTTAM BEHERA	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
		THE COMMISSIONER, BBSR MUNICIPAL CORPORATION		//	
399	D-ABLAPL/6765/2025	GUGU @ JAGAN BHOI	LAXMINARAYAN RAYATSINGH	PURI SADAR /223 /2013	AOD20240000645C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/6766/2025	PRADEEP KUMAR SAHOO	RAJJEET ROY	BOLANGIR TOWN /151 /2025	AOR20220001462C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/6768/2025	SOURAV MOHANTY	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/6770/2025	MAMATA DAS @ MAMA	GANGADHAR SAMAL	AUL /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/6773/2025	GANGARAM MOHANTY	PRIYA RANJAN SINGH	DHENKANAL SADAR /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/6776/2025	RAMESH PATRA	ARIJEET MISHRA	TOMKA /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/6777/2025	NILADRI PRUSTY @ CHAGULU PRUSTY	TUSHAR KANTA NAYAK	AGARAPADA /64 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/6783/2025	SOUMYAJIT MAHARANA	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/6787/2025	DIBAKAR SETHY	DEEPAK KU SAHOO	PATTAMUNDAI /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/6789/2025	JATIA AHADI	KULDEEP MOHANTY	//	AOD20240000012C202500043
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/6790/2025	STATE OF ODISHA NIRANJAN ROUT VS	SAMVIT MOHANTY VS	// DHARMASALA /416 /2024 ()	
410	D-ABLAPL/6791/2025	STATE OF ODISHA MD. SAMIRUL HAQUE VS	BIJAYANANDA DASH VS	// UDALA /34 /2025 ()	
411	D-ABLAPL/6794/2025	STATE OF ODISHA ROHIT BEHERA VS	SATYA RANJAN MULIA VS	// HANDAPA /61 /2025 ()	
412	D-ABLAPL/6797/2025	STATE OF ODISHA DEEPAK KUJUR VS	SOUMYA RANJAN DAS VS	// KUTRA /26 /2025 ()	
413	D-ABLAPL/6801/2025	STATE OF ODISHA KALU @ DIBYA PRASAD MISHRA VS	SANGRAM KESHARI MISHRA VS	// SATYABADI /58 /2025 ()	
414	D-ABLAPL/6802/2025	STATE OF ODISHA RUDRA PRASAD MAJHI VS	DEBABRATA DASH VS	// DHARAMGARH /304 /2024 ()	
415	D-ABLAPL/6804/2025	STATE OF ODISHA SUJATA SAHOO VS	ANANGA KUMAR OTTA VS	// JENAPUR /19 /2025 ()	
416	D-ABLAPL/6808/2025	STATE OF ODISHA SANKAR JENA @ BAPI VS	ARJUNA CHARANA BEHERA VS	// BHADRAK RURAL /212 /2024 ()	
417	D-ABLAPL/6814/2025	STATE OF ODISHA LILI BHANJA @ KRISNA PODH VS	BIJAYA KUMAR RAGADA VS	// LAIKERA /65 /2025 ()	
418	D-ABLAPL/6816/2025	STATE OF ODISHA RAMAKANTA NAYAK VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /45 /2025 ()	
419	D-ABLAPL/6819/2025	STATE OF ODISHA BIJAYA KUMAR MOHANTA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// KALIAPANI /13 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/6820/2025	SUDARSAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /53 /2025 () //	
421	D-ABLAPL/6821/2025	MINARANI NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 () //	
422	D-ABLAPL/6828/2025	KAMAL SAGADIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /399 /2024 () //	AOD2024000001C202500068
423	D-ABLAPL/6835/2025	KARTIK SING @ BINDHANI VS UNION OF INDIA	PRAMOD KUMAR JENA VS	/ /0 () //	
424	D-ABLAPL/6844/2025	SAROJ SWAIN @ DIPU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHUNTUNI /40 /2025 () //	AOD20240000306C202500028
425	D-ABLAPL/6845/2025	RAMACHANDRA ROUT@ PIPUNA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BANKI /16 /2025 () //	AOD20240000306C202500027
426	D-ABLAPL/6846/2025	KAMAL SAGADIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /37 /2025 () //	AOD2024000001C202500069
427	D-ABLAPL/6851/2025	AJAY BALABANTRAY @ AJU BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /36 /2016 () //	
428	D-ABLAPL/6853/2025	NIRANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /20 /2025 () //	
429	D-ABLAPL/6855/2025	ABHISHEK SINGH VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /83 /2025 () //	
430	D-ABLAPL/6856/2025	AJITI PRADHAN @ ASITI PRADHN @ AJIT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /280 /2023 () //	
431	D-ABLAPL/6860/2025	ASIT RANJAN JENA	BIKRAM CHANDRA GHADAI	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/6864/2025	MUBARAK SHAD KHAN @ BABU KHAN	LALATENDU SAMANTARAY	JONK /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/6877/2025	KALANDI @ KALIA PARIDA	SUSANTA KUMAR SAHU	NANDANKANAN /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/6878/2025	PINTU DAS	SAROJ KUMAR PADHY	AMBABHONA /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/6883/2025	BASANTA SAHOO	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/6884/2025	TUNA @ BIBHU RANJAN SWAIN	SAROJ KUMAR PADHI	PIPLI /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/6887/2025	SURYAKANTA DAS	AMLAN SHAKTI PAUL	BHARATPUR PS /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/6895/2025	JYOTISAR PANDA	DEBASIS MISHRA	MARINE PENTHAKATA /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/6898/2025	BAPI @ UMESH PRUSTY	BISWAJIT NAYAK	CHAULIAGANJA /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/6901/2025	PRANATI DAS	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /654 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/6902/2025	NAROTTAM SAHU	MANAS KUMAR CHAND	NAKTIDEUL /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/6903/2025	G. KALAMA @ G. KARLEMA	SWARUP RANJAN SINGHSAMANT	SEA BEACH /49 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/6908/2025	STATE OF ODISHA PRAFULLA KUMAR PATRA VS	SRIKAR KUMAR RATH VS	// NIMAPADA /365 /2024 ()	
444	D-ABLAPL/6912/2025	STATE OF ODISHA PABITRA ROUT @ PAPU VS	SAMEER KUMAR DAS VS	// BARI RAMACHANDRAPUR /16 /2025 ()	
445	D-ABLAPL/6914/2025	STATE OF ODISHA SANJAY JENA VS	MANORANJAN PADHI VS	// JAGATSINGPUR /27 /2025 ()	
446	D-ABLAPL/6915/2025	STATE OF ODISHA BINOD BEHERA VS	PRADEEP KUMAR PARIDA VS	// MAHANGA /37 /2025 ()	
447	D-ABLAPL/6922/2025	STATE OF ODISHA MRUTUNJAYA PRADHAN VS	DEBASIS SARANGI VS	// JARADA /47 /2025 ()	
448	D-ABLAPL/6925/2025	STATE OF ODISHA TAPAS MANGARAJ @ TAPU VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /51 /2025 ()	
449	D-ABLAPL/6927/2025	STATE OF ODISHA PRIYABRATA SAHOO VS	BISWOJEET LENKA VS	// / /0 ()	
450	D-ABLAPL/6928/2025	STATE OF ODISHA NISHIKANT MOHAPATRA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /18 /2025 ()	
451	D-ABLAPL/6930/2025	STATE OF ODISHA MANAS PRADHAN VS	BIKASH KUMAR DASH VS	// CHARMAL /14 /2025 ()	
452	D-ABLAPL/6931/2025	STATE OF ODISHA RAHUL BISWAS VS	SAMARENDRA BAHADUR VS	// M.V.79 /5 /2025 ()	
453	D-ABLAPL/6932/2025	STATE OF ODISHA MINU MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// MANCHESWAR P.S. /2 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/6933/2025	RAJKISHORE NAIK @ JATA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /36 /2025 () //	
455	D-ABLAPL/6934/2025	RAKESH MOHAPATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //	
456	D-ABLAPL/6935/2025	MADHAB SING VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /25 /2025 () //	
457	D-ABLAPL/6936/2025	SABOO LAL RATRE @ SABULAL RATRE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANAMUNDA /79 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :04/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/548/2001 MA/548/2001	NEW IND.ASU.CO.LTD. MP		3/2025
2	D-ITA/8975/2025 ITA/ /	PRINCIPAL COMMISSIONER OF INCOME TAX MP	SUBASH CHANDRAN DEHANNI, SR.S.C	3/2025
3	D-WPCRL/5010/2025 WPCRL/ /	BIGHNARAJ PATRA MP	RAJIB LOCHAN PATTNAIK	4/2025
4	D-CRLMA/6881/2025 CRLMA/ /	BIKRAM@TRIBIKRAM MEHER MP	BHABANI SHANKAR DASPARIDA	11/2025
5	D-SAO/8/2006 SAO/8/2006	NRUSINGHANATH SINGH MP	BHASKAR CHANDRA PANDA	12/2025
6	D-OTAPL/9097/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	ES, BIRE KANESWARAPATHY, SR.S.C	51/2025
7	D-CRLMP/33740/2024 CRLMP/1513/2024	CUTTACK SARASWATA SANGHA, CUTTACK MP	AKROD KUMAR SAHU	59/2025
8	D-TRP(C)/9072/2025 TRP(C)/ /	DIPTI LENKA MP	PRAVASH CHANDRA JENA	63/2025
9	D-TRP(C)/9100/2025 TRP(C)/ /	SOURAV KUMAR DAS MP	SUSANTA KUMAR BARAL	64/2025
10	D-LAA/9103/2025 LAA/ /	SARAT RAUT MP	AJIT KUMAR RATH	68/2025
11	D-LAA/9120/2025 LAA/ /	RUPDHAR BESAN MP	SHANTI PRAKASH MOHANTY	69/2025
12	D-JCRLA/137/2023 JCRLA/137/2023	SUNIA MUNDA MP	ADV. SUNANDA BISWAL	74/2025
13	D-CONTC/21588/2024 CONTC/4175/2024	DR.ANJALI PATTANAİK MP	SATYA RANJAN PATI	97/2025
14	D-RVWPET/9150/2025 RVWPET/ /	KAILASH CHANDRA SAMAL MP	SWAPNA KUMAR OJHA	110/2025
15	D-RVWPET/9157/2025 RVWPET/ /	UDAYA KUMAR RATH MP	SWAPNA KUMAR OJHA	111/2025
16	D-RPFAM/9130/2025 RPFAM/ /	RATNAKAR RANA MP	MANORANJAN PADHI	118/2025
17	D-RPFAM/9142/2025 RPFAM/ /	MALAYA PATRA MP	MANOJ KUMAR PANDA	119/2025
18	D-RPFAM/9142/2025 RPFAM/ /	MALAYA PATRA MP	MANOJ KUMAR PANDA	120/2025
19	D-CMAPL/9176/2025 CMAPL/ /	SUREI KERKETTA MP	ADV.	138/2025
20	D-MATA/8987/2025 MATA/ /	APARNA AGRAWALLA MP	SATYAJIT MOHAPATRA	144/2025
21	D-MATA/8987/2025 MATA/ /	APARNA AGRAWALLA MP	SATYAJIT MOHAPATRA	145/2025
22	D-FAO/5811/2025 FAO/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	MAHITOSH SINHA	164/2025
23	D-FAO/8960/2025 FAO/ /	K.DAMAYANTI REDDY MP	KARUNAKAR DAS	165/2025
24	D-FAO/8966/2025 FAO/ /	MUNNI LAL AHIRWAR@MUNILAL MP	KARUNAKAR DAS	166/2025
25	D-CRLREV/6873/2025 CRLREV/ /	NIRAKAR SWAIN MP	PUSPAMITRA MOHAPATRA	179/2025
26	D-CRLREV/6909/2025	RABINDRA KUMAR SENAPATI	GOURI KUMAR RATH	

	CRLREV/ /	MP		180/2025
27	D-BLAPL/5977/2025 BLAPL/2237/2025	DHARMENDRA MP	SARADA PRASAD DASH	313/2025
28	D-BLAPL/2823/2025 BLAPL/1057/2025	MAYADHAR PRADHAN MP	BHARAT JALLI	314/2025
29	D-BLAPL/10857/2023 BLAPL/10857/2023	PRAKASH ROURAY @ PRAKASH CHANDRA ROURAY MP		315/2025
30	D-BLAPL/35384/2024 BLAPL/12047/2024	DHANURJAYA HANTAL MP		316/2025
31	D-RSA/17/2015 RSA/17/2015	SUDAM BEHERA MP	M/S.BIBEKANANDA BHUYAN	316/2025
32	D-BLAPL/3177/2025 BLAPL/1300/2025	BIKASH KUMAR KHATUA MP	NIRANJAN PANDA	317/2025
33	D-RSA/8986/2025 RSA/ /	KRUSHNA CHANDRA SAHU MP	AMIT PRASAD BOSE	317/2025
34	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	318/2025
35	D-BLAPL/2026/2025 BLAPL/748/2025	JAGADISH MAHANTA MP	MANAS KUMAR CHAND	318/2025
36	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	319/2025
37	D-BLAPL/29087/2024 BLAPL/9939/2024	HARISANKAR BEHERADALAI MP	SUKANTA KUMAR DALAI	319/2025
38	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	320/2025
39	D-BLAPL/35179/2024 BLAPL/11881/2024	MANOJ SUTAR MP		320/2025
40	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	SOMA PATNAIK	321/2025
41	D-BLAPL/35175/2024 BLAPL/11876/2024	MANOJ SUTAR MP		321/2025
42	D-RSA/7030/2025 RSA/ /	ASHAMAYEE MISHRA MP	JAGABANDHU SAHU	322/2025
43	D-BLAPL/32702/2024 BLAPL/11173/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	322/2025
44	D-RSA/52876/2024 RSA/18/2025	BHAGYADHAR MUDULI MP	BRAHMANANDA TRIPATHY	323/2025
45	D-BLAPL/32496/2024 BLAPL/11330/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	323/2025
46	D-BLAPL/32704/2024 BLAPL/11288/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	324/2025
47	D-BLAPL/32495/2024 BLAPL/11044/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	325/2025
48	D-BLAPL/32163/2024 BLAPL/10961/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	326/2025
49	D-BLAPL/32166/2024 BLAPL/10963/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	327/2025
50	D-BLAPL/32497/2024 BLAPL/11241/2024	MANOJ SUTAR MP	ASIT KUMAR JENA	328/2025
51	D-CMP/8922/2025 CMP/ /	JOSEF DAVID MP	KISHORE KUMAR MISHRA	359/2025
52	D-CMP/8115/2025 CMP/316/2025	CHINTAMANI MOHARANA MP	RAMAKANTA NAYAK	360/2025
53	D-CMP/8919/2025 CMP/ /	SANTOSH KUMAR DEBATA MP	ATUL TRIPATHY	361/2025
54	D-CMP/36347/2024 CMP/930/2024	KANCHANBALA PATRA MP	PRAKASH CHANDRA DASH	362/2025
55	D-CMP/8971/2025 CMP/ /	RABI SHANKAR MODA@RABI SNAKAR MODA MP	PRADYUMNA NAIDU	363/2025
56	D-CMP/8993/2025 CMP/ /	SANTOSH KUMAR BISWAL MP	VIVEKANANDA JENA	364/2025
57	D-CMP/8998/2025 CMP/ /	MURALIDHAR PRADHAN MP	SANJEEV UDGATA	365/2025

58	D-CMP/8998/2025 CMP/ /	MURALIDHAR PRADHAN MP	SANJEEV UDGATA	366/2025
59	D-CMP/9068/2025 CMP/ /	LAXMIKANTA MOHANTY MP	PRAVASH CHANDRA JENA	367/2025
60	D-CMP/9032/2025 CMP/ /	SANJIB KUMAR PARIDA MP	MANAS RANJAN BAUG	368/2025
61	D-CMP/9115/2025 CMP/ /	SK QUAMARUDDIN MP	NARAYAN PRASAD PARIJA	369/2025
62	D-CMP/9125/2025 CMP/ /	PADMABATI KAMILA MP	AMIT PRASAD BOSE	370/2025
63	D-CMP/9136/2025 CMP/ /	KAMINI @ KAMINIBALA NANDA MP	DWARIKA PRASAD MOHANTY	371/2025
64	D-CMP/9141/2025 CMP/ /	JAINA BIBI MP	TUSAR KUMAR MISHRA	372/2025
65	D-CMP/9141/2025 CMP/ /	JAINA BIBI MP	TUSAR KUMAR MISHRA	373/2025
66	D-ABLAPL/38460/2024 ABLAPL/14759/2024	NALINIKANTA PANDA MP	SARAT KUMAR ACHARYA	602/2025
67	D-ABLAPL/32506/2024 ABLAPL/13128/2024	CHINMAYA KUMAR PANDA MP	MRITUNJAY BANERJEE, SUMIT KUMAR BANERJEE	603/2025
68	D-ABLAPL/5102/2025 ABLAPL/1963/2025	MANASHA RANJAN SAHOO MP	BIJAY JENA	604/2025
69	D-ABLAPL/28285/2024 ABLAPL/10662/2024	SANTOSH KUMAR SHARMA MP	ADITI HOTA	605/2025
70	D-ABLAPL/34075/2024 ABLAPL/12980/2024	SUNIL DORA MP	MANORANJAN PADHI	606/2025
71	D-ABLAPL/25468/2024 ABLAPL/9752/2024	MANARANJAN BARIK MP		607/2025
72	D-ABLAPL/36931/2024 ABLAPL/14128/2024	MOHAMMAD ATIF MP		608/2025
73	D-ABLAPL/38109/2024 ABLAPL/14622/2024	MAHENDRA KUMAR MP		609/2025
74	D-ABLAPL/39272/2024 ABLAPL/409/2025	R. RAGHUNATH REDDY MP	SUJIT KUMAR PATTNAIK	610/2025
75	D-ABLAPL/12794/2023 ABLAPL/12794/2023	NAKULA PARASETH MP		611/2025
76	D-ABLAPL/17903/2019 ABLAPL/17903/2019	BHUBANA KUMAR BHOI MP	SATYABRATA DASH	612/2025
77	D-MACA/341/2023 MACA/341/2023	THE ORIENTAL INSURANCE CO. LTD. MP		656/2025
78	D-MACA/343/2023 MACA/343/2023	THE ORIENTAL INSURANCE CO. LTD. MP		657/2025
79	D-MACA/1285/2017 MACA/1285/2017	CHITTA RANJAN MOHANTY MP		658/2025
80	D-MACA/6744/2025 MACA/229/2025	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD.,CUTTACK MP	PRASANNA KUMAR PATTNAIK	659/2025
81	D-MACA/5531/2025 MACA/ /	MANAGER(LEGAL),M/S THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR MP		660/2025
82	D-MACA/9078/2025 MACA/ /	ASHISH PATTNAIK MP	JNYANANANDA PANDA	661/2025
83	D-MACA/9078/2025 MACA/ /	ASHISH PATTNAIK MP	JNYANANANDA PANDA	662/2025
84	D-MACA/9106/2025 MACA/ /	BABEYA DORA MP	ANUP UDAYA SENAPATI	663/2025
85	D-MACA/9124/2025 MACA/ /	MANAGER LEGAL(T.P. CLAIM), HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK MP	KODANBARAKHINSA	664/2025
86	D-CRLMC/6769/2025 CRLMC/ /	RADHAMOHAN AGRAWAL MP	BIJAYA KUMAR RAGADA	668/2025
87	D-CRLMC/6778/2025 CRLMC/ /	GAGAN BEHARI SWAIN MP	HEMANT KU. TRIPATHY	669/2025
88	D-CRLMC/28047/2024 CRLMC/3607/2024	DR. TAPAN KUMAR SATAPATHY MP	ANIRUDHA DAS	670/2025
89	D-CRLMC/6798/2025	ANAND KUMAR SINGHI @ ANAND KUMAR	SOUMYA RANJAN DAS	

	CRLMC/ /	MP		672/2025
90	D-CRLMC/6803/2025	NAGA @ SAHADEV BARIK	RAGHUNATH DASMOHAPATRA	
	CRLMC/ /	MP		673/2025
91	D-CRLMC/6806/2025	BANDANA MOHAPATRA	SAROJ KUMAR DASH	
	CRLMC/ /	MP		674/2025
92	D-CRLMC/6815/2025	NILIMA MISHRA@PATI	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		675/2025
93	D-CRLMC/6827/2025	KUNA BARIHA	SURAJ MOHANTY	
	CRLMC/ /	MP		676/2025
94	D-CRLMC/6839/2025	SIBA PRASAD SAHOO	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		677/2025
95	D-CRLMC/6849/2025	KALLI DAMODHAR	ASHOK DAS	
	CRLMC/ /	MP		678/2025
96	D-CRLMC/6842/2025	VENKAT RAO PAIK @ KIRAN PAIK	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		679/2025
97	D-CRLMC/3950/2022	ABANTI DAS MOHAPATRA		
	CRLMC/3950/2022	MP		680/2025
98	D-CRLMC/3953/2022	ABANTI DAS MOHAPATRA		
	CRLMC/3953/2022	MP		681/2025
99	D-CRLMC/6854/2025	SUDHIR SWAIN	SIBA RANJAN POLAI	
	CRLMC/ /	MP		682/2025
100	D-CRLMC/6857/2025	SUDHIR SWAIN	SIBA RANJAN POLEI	
	CRLMC/ /	MP		683/2025
101	D-CRLMC/6859/2025	SUDHIR SWAIN	SIBA RANJAN PALAI	
	CRLMC/ /	MP		684/2025
102	D-CRLMC/6862/2025	HEMANTA KUMAR MEHER	JITENDRA KUMAR DIGAL	
	CRLMC/ /	MP		685/2025
103	D-CRLMC/6907/2025	KESHABA RANA	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		686/2025
104	D-CRLMC/6923/2025	DIPAK RANJAN PANDA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		687/2025
105	D-CRLMC/6937/2025	KRUSHNA CHANDRA BALIARSINGH	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		688/2025
106	D-CRLA/6775/2025	MUKTESWAR @ SUNALU GARDIA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		699/2025
107	D-CRLA/6775/2025	MUKTESWAR @ SUNALU GARDIA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		700/2025
108	D-CRLA/1381/2023	PRAKASH KUMAR MALLIK@TUKUL	RAJENDRA NARAYAN ROUT	
	CRLA/1381/2023	MP		701/2025
109	D-CRLA/6813/2025	TAPAN KUMAR KANHAR	AMULYA RATNA PANDA	
	CRLA/ /	MP		702/2025
110	D-CRLA/6813/2025	TAPAN KUMAR KANHAR	AMULYA RATNA PANDA	
	CRLA/ /	MP		703/2025
111	D-CRLA/761/2023	LIPUN NAYAK	SEKH ZAKIR HUSSAIN	
	CRLA/761/2023	MP		704/2025
112	D-CRLA/761/2023	LIPUN NAYAK	SEKH ZAKIR HUSSAIN	
	CRLA/761/2023	MP		705/2025
113	D-CRLA/6368/2025	GOPAL MOHARANA	BISWABHUSAN DAS	
	CRLA/ /	MP		706/2025
114	D-CRLA/643/2018	PABANA PATRA	PARTHA SARATHI NAYAK	
	CRLA/643/2018	MP		707/2025
115	D-CRLA/604/2021	MALAICHAMY C.	PRASANTA KUMAR NANDA, M/S.SHYAM MANOHAR, AMRITA MISHRA	
	CRLA/604/2021	MP		708/2025
116	D-CRLA/605/2021	D.SELVAM	PRASANTA KUMAR NANDA, MR.SHYAM MANOHAR	
	CRLA/605/2021	MP		709/2025
117	D-CRLA/6913/2025	PRADEEP KUMAR ROUT	DEBASIS SARANGI	
	CRLA/ /	MP		710/2025
118	D-CRLA/6913/2025	PRADEEP KUMAR ROUT	DEBASIS SARANGI	
	CRLA/ /	MP		711/2025
119	D-CRLA/6920/2025	SIRADHAR DAM	BISWAJIT NAYAK	
	CRLA/ /	MP		712/2025
120	D-CRLA/6920/2025	SIRADHAR DAM	BISWAJIT NAYAK	
	CRLA/ /	MP		713/2025

121	D-WA/8916/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK , A.G.A	1291/2025
122	D-WA/8916/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK , A.G.A	1292/2025
123	D-WA/8916/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK , A.G.A	1293/2025
124	D-WA/8918/2025 WA/ /	SECY, WATER RESOURCES DEPTT. MP	SASWAT DAS, A.G.A.	1294/2025
125	D-WA/8918/2025 WA/ /	SECY, WATER RESOURCES DEPTT. MP	SASWAT DAS, A.G.A.	1295/2025
126	D-WA/8918/2025 WA/ /	SECY, WATER RESOURCES DEPTT. MP	SASWAT DAS, A.G.A.	1296/2025
127	D-WA/8919/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	1297/2025
128	D-WA/341/2022 WA/341/2022	PRINCIPAL SECY., PANCHAYATI RAJ AND MP	DR BINKAR WALTERS DEPT, AGA	1298/2025
129	D-WA/8919/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	1299/2025
130	D-WA/8920/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1300/2025
131	D-WA/8920/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1301/2025
132	D-WA/8920/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	1302/2025
133	D-WA/8963/2025 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	1303/2025
134	D-WA/8963/2025 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	1304/2025
135	D-WA/53611/2024 WA/62/2025	CHOUDHURY SAUBHAGYA MOHAN DAS MP	SAIBRATA RATH	1305/2025
136	D-WA/9014/2025 WA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, (C.G.C.)	1306/2025
137	D-WA/9014/2025 WA/ /	UNION OF INDIA, NEW DELHI MP	DIPTI RANJAN BHOKTA, (C.G.C.)	1307/2025
138	D-WA/3249/2025 WA/354/2025	SATYA RANJAN MOHANTA MP	RABI NARAYAN MISHRA	1308/2025
139	D-WA/9126/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1309/2025
140	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1310/2025
141	D-WA/9126/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1311/2025
142	D-WA/9126/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1312/2025
143	D-WA/9135/2025 WA/ /	STATE OF ODISHA MP	UDIT RANJAN JENA ,A.G.A	1313/2025
144	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1314/2025
145	D-WA/9135/2025 WA/ /	STATE OF ODISHA MP	UDIT RANJAN JENA ,A.G.A	1315/2025
146	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1316/2025
147	D-WA/9135/2025 WA/ /	STATE OF ODISHA MP	UDIT RANJAN JENA ,A.G.A	1317/2025
148	D-WA/9146/2025 WA/ /	SWARNALATA PATASANI MP	RAJJEET ROY	1318/2025
149	D-WA/9149/2025 WA/ /	LIPTI PRIYADARSINI KHATOI MP	RAJJEET ROY	1319/2025
150	D-WP(C)/8914/2025 WP(C)/6410/2025	PREMLATA KAWTIA MP	PRANAB KUMAR GHOSE	3769/2025
151	D-WP(C)/8914/2025 WP(C)/6410/2025	PREMLATA KAWTIA MP	PRANAB KUMAR GHOSE	3770/2025
152	D-WP(C)/8924/2025	SUMATI XALXO	DHANOJ KUMAR SAHOO	

	WP(C)/ /	MP		3771/2025
153	D-WP(C)/8926/2025 WP(C)/6477/2025	SUKDEV BEHERA MP	RAJJEET ROY	
154	D-WP(C)/21807/2020 WP(C)/21807/2020	DHANESWAR JENA MP	MR. S.P.MISHRA, M/SPARSURAM DAS	3772/2025
155	D-WP(C)/8911/2025 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	3773/2025
156	D-WP(C)/21807/2020 WP(C)/21807/2020	DHANESWAR JENA MP	MR. S.P.MISHRA, M/SPARSURAM DAS	3774/2025
157	D-WP(C)/53570/2024 WP(C)/32612/2024	JAGANNATH PATSANI MP		3775/2025
158	D-WP(C)/8934/2025 WP(C)/ /	NAMITA PARIDA MP	NIHAL RATH	3776/2025
159	D-WP(C)/8913/2025 WP(C)/ /	M/S. JITENDRA KUMAR BISWAL MP	KSHIROD KUMAR SAHOO	3777/2025
160	D-WP(C)/6284/2025 WP(C)/ /	JAJATI KESHARI MOHANTY MP	PRAKASH RANJAN BARIK	3778/2025
161	D-WP(C)/5946/2025 WP(C)/4641/2025	MAYADHAR DEHURI MP		3779/2025
162	D-WP(C)/8937/2025 WP(C)/ /	SABITA PRADHAN MP	NIHAL RATH	3780/2025
163	D-WP(C)/8941/2025 WP(C)/ /	DIBYAJYOTI PANDA MP	NIHAL RATH	3781/2025
164	D-WP(C)/8942/2025 WP(C)/ /	JYOTSNARANI SUBUDHI MP	NIHAL RATH	3782/2025
165	D-WP(C)/8912/2025 WP(C)/ /	PRATIMA BEHERA MP	RAJJEET ROY	3783/2025
166	D-WP(C)/15195/2024 WP(C)/9650/2024	THE MANAGEMENT OF M/S. NABAKRUSHMAN MP	MANOJ KUMAR KHUNDIR DEPARTMENT STUDIES, BBSR	3784/2025
167	D-WP(C)/41876/2024 WP(C)/24761/2024	SAROJINI BEHERA MP		3785/2025
168	D-WP(C)/11339/2020 WP(C)/11339/2020	LALATENDU BEHERA MP	DEEPALI MAHAPATRA	3786/2025
169	D-WP(C)/11339/2020 WP(C)/11339/2020	LALATENDU BEHERA MP	DHARMENDRA SETHY	3787/2025
170	D-WP(C)/11679/2020 WP(C)/11679/2020	RAJAN KUMAR SAHOO MP	DEEPALI MAHAPATRA	3788/2025
171	D-WP(C)/11679/2020 WP(C)/11679/2020	RAJAN KUMAR SAHOO MP	G.N.MISHRA	3789/2025
172	D-WP(C)/8910/2025 WP(C)/ /	HRUSHIKESH MALIK @ MALLICK MP	RAJJEET ROY	3790/2025
173	D-WP(C)/8947/2025 WP(C)/ /	NIRUPAMA MOHAPATRA MP	NIHAL RATH	3791/2025
174	D-WP(C)/8949/2025 WP(C)/6420/2025	AKSHAYA KUMAR SAHOO MP	KRISHNA CHANDRA SAHU	3792/2025
175	D-WP(C)/8952/2025 WP(C)/ /	BINODINI SATPATHY MP	SANGRAM JENA	3793/2025
176	D-WP(C)/8955/2025 WP(C)/ /	HEMANTA KUMAR PANIGRAHI MP	SANGRAM JENA	3794/2025
177	D-WP(C)/8959/2025 WP(C)/ /	JHUNUMANI KHILAR MP	SANGRAM JENA	3795/2025
178	D-WP(C)/8958/2025 WP(C)/ /	RATIKANTA MATTAGAJ MP	SANGRAM JENA	3796/2025
179	D-WP(C)/8961/2025 WP(C)/ /	MANDAKINI SARANGI MP	SANGRAM JENA	3797/2025
180	D-WP(C)/8962/2025 WP(C)/ /	ANANTA BASUDEV SATPATHY MP	SANGRAM JENA	3798/2025
181	D-WP(C)/8965/2025 WP(C)/ /	TRILOCHAN DASH MP	PRATIK DASH	3799/2025
182	D-WP(C)/8968/2025 WP(C)/ /	RAMESH CHANDRA RAUL MP	SANGRAM JENA	3800/2025
183	D-WP(C)/8970/2025 WP(C)/6481/2025	NARASINGHA SUAR MP	JAYDEEP PAL	3801/2025
				3802/2025

184	D-WP(C)/42687/2024 WP(C)/25236/2024	CHANDAN KUMAR RATH MP	PRAKASH CHANDRA DASH	3803/2025
185	D-WP(C)/42107/2024 WP(C)/25108/2024	RUDRA NARAYAN MOHANTY MP	PRAKASH CHANDRA DASH	3804/2025
186	D-WP(C)/42106/2024 WP(C)/24932/2024	SANGHAMITRA PATRA MP	PRAKASH CHANDRA DASH	3805/2025
187	D-WP(C)/8973/2025 WP(C)/ /	GOVERING BODY OF BAUSUNI WOMENS HIGH SCHOOL, BAUSUNI, SUBARNAPUR MP	BIRAJA PRASANNA DAS	3806/2025
188	D-WP(C)/8980/2025 WP(C)/ /	SHIVESH RAJ SAHU MP	BIRAJA PRASANNA DAS	3807/2025
189	D-WP(C)/8979/2025 WP(C)/ /	KEDAR PRASAD MP	BIRAJA PRASANNA DAS	3808/2025
190	D-WP(C)/8983/2025 WP(C)/ /	SADHU SARAN GUPTA MP	BIRAJA PRASANNA DAS	3809/2025
191	D-WP(C)/8985/2025 WP(C)/ /	SADANANDA NAIK MP	GURU PRASAD MOHANTY	3810/2025
192	D-WP(C)/8989/2025 WP(C)/ /	BANITA KADRAKA MP	ANUPAM RATH	3811/2025
193	D-WP(C)/8984/2025 WP(C)/ /	NIRUPA DEVI MP	BIRAJA PRASANNA DAS	3812/2025
194	D-WP(C)/52886/2024 WP(C)/32151/2024	NABA KISHORE ROUT MP	SRIKAR KUMAR RATH	3813/2025
195	D-WP(C)/6251/2025 WP(C)/4828/2025	RABI NARAYAN SAHU MP	ADYASIDHI MISHRA	3814/2025
196	D-WP(C)/29735/2022 WP(C)/29735/2022	SOUMITRI BHUE MP	RAJENDRA KUMAR DASH	3815/2025
197	D-WP(C)/5920/2023 WP(C)/5920/2023	PRAGNYA PRITAM JENA MP		3816/2025
198	D-WP(C)/8995/2025 WP(C)/ /	MAREIGAON SERVICE COOPERATIVE SOCIETY LTD, KHEMUNHANTIA MP		3817/2025
199	D-WP(C)/6621/2025 WP(C)/ /	SUNIL NAIK MP	GOPAL KRUSHNA NANDA	3818/2025
200	D-WP(C)/19238/2018 WP(C)/19238/2018	DEBARAJ NAYAK MP	M/S.SARBESWAR BEHERA	3819/2025
201	D-WP(C)/9010/2025 WP(C)/ /	BRAHMANANDA SAHU MP	DR.PATANJALI TRIPATHY	3820/2025
202	D-WP(C)/9011/2025 WP(C)/ /	PARUL YADAV MP	ANJAN KUMAR BISWAL	3821/2025
203	D-WP(C)/9012/2025 WP(C)/6473/2025	MEDLIFE SUPERSPECIALITY HOSPITAL, SMPRA, CUTTACK MP		3822/2025
204	D-WP(C)/9013/2025 WP(C)/ /	SAROJ KUMAR SAMAL MP	KRISHNA CHANDRA SAHU	3823/2025
205	D-WP(C)/6196/2025 WP(C)/6109/2025	MANOJ KUMAR ROUT MP	SAMEER KUMAR DAS	3824/2025
206	D-WP(C)/6196/2025 WP(C)/6109/2025	MANOJ KUMAR ROUT MP	SAMEER KUMAR DAS	3825/2025
207	D-WP(C)/36669/2024 WP(C)/21695/2024	ODYSSEY LEISURE PVT. LTD., CUTTACK MP	ABHISHEK DASH	3826/2025
208	D-WP(C)/9024/2025 WP(C)/ /	NRUSINGH MOHANTY MP	ASHOK KUMAR SAHOO	3827/2025
209	D-WP(C)/9033/2025 WP(C)/ /	CHINMAYEE KAR MP	BIDESH RANJAN BEHERA	3828/2025
210	D-WP(C)/9043/2025 WP(C)/ /	SWARNAPRAVA PARIDA MP	SHASHI BHUSAN JENA	3829/2025
211	D-WP(C)/9048/2025 WP(C)/ /	ROJALINE DAS MP	SHASHI BHUSAN JENA	3830/2025
212	D-WP(C)/9052/2025 WP(C)/ /	JHARANA DIGAL MP	SHASHI BHUSAN JENA	3831/2025
213	D-WP(C)/9056/2025 WP(C)/ /	A. RAMA KRISHNA ACHARY MP	SHASHI BHUSAN JENA	3832/2025
214	D-WP(C)/9060/2025 WP(C)/ /	KADAMBINI SHARMA MP	SHASHI BHUSAN JENA	3833/2025
215	D-WP(C)/9065/2025	M/S B.C.BHUYAN CONSTRUCTION PVT. L		

	WP(C)/ /	MP		3834/2025
216	D-WP(C)/50052/2024	RESHMARANI SAMAL	SHRADHASHREE ROUSTRAY	
	WP(C)/30353/2024	MP		3835/2025
217	D-WP(C)/9069/2025	SURESH CHANDRA SAHOO	DOLAGOBINDA MOHAPATRA	
	WP(C)/ /	MP		3836/2025
218	D-WP(C)/9071/2025	SWAYAM ADITYA AGENCY,KHURDA	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		3837/2025
219	D-WP(C)/9074/2025	SHREE JAGANNATH WOMENS HIGHER SECONDARY SCHOOL, JALESWAR, BALASORE		3838/2025
	WP(C)/ /	MP		3838/2025
220	D-WP(C)/9077/2025	PRATIMA PATRA	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		3839/2025
221	D-WP(C)/6202/2025	BIKRAM BEHERA	PATANJALI TRIPATHY	
	WP(C)/ /	MP		3840/2025
222	D-WP(C)/9080/2025	LOPAMUNDRA NAIK	OMKAR DEVDAS	
	WP(C)/ /	MP		3841/2025
223	D-WP(C)/9088/2025	MANDAKINI BHATRA	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		3842/2025
224	D-WP(C)/54064/2024	PRABIN KUMAR RATH	SOMA PATNAIK	
	WP(C)/33289/2024	MP		3843/2025
225	D-WP(C)/9091/2025	SOBHAGINI SINGH	RUPESH KUMAR KANUNGO	
	WP(C)/ /	MP		3844/2025
226	D-WP(C)/9092/2025	NARAYANA PADHY	JYOTI RANJAN KAR	
	WP(C)/ /	MP		3845/2025
227	D-WP(C)/9094/2025	M/S. INDIAN MEDICAL ASSOCIATION(IMA) DEBBISSA STATION BRANCH, CUTTACK		3846/2025
	WP(C)/ /	MP		3846/2025
228	D-WP(C)/9096/2025	JYOTIRMAY ACHARYA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		3847/2025
229	D-WP(C)/9040/2025	M/S. AJIT ROUT	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		3848/2025
230	D-WP(C)/36441/2024	DEBA KORKORA		3849/2025
	WP(C)/21586/2024	MP		3849/2025
231	D-WP(C)/9102/2025	M/S. J.K.JEWELLERS. PURI	DEBASISH HAZRA	
	WP(C)/ /	MP		3850/2025
232	D-WP(C)/9110/2025	PRATAP KUMAR SAHOO	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		3851/2025
233	D-WP(C)/9109/2025	APARTI SETHI	MADHUMITA PANDA	
	WP(C)/ /	MP		3852/2025
234	D-WP(C)/9111/2025	RASMITA MUNI	AMITABH MISHRA	
	WP(C)/ /	MP		3853/2025
235	D-WP(C)/9111/2025	RASMITA MUNI	AMITABH MISHRA	
	WP(C)/ /	MP		3854/2025
236	D-WP(C)/20946/2024	RAMESH CHANDRA SHARMA	SUKANTA KUMAR NAYAK	
	WP(C)/14553/2024	MP		3855/2025
237	D-WP(C)/9117/2025	DR. MANASI SAHOO	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		3856/2025
238	D-WP(C)/9118/2025	M/S JAI GURU STONE WORKS	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		3857/2025
239	D-WP(C)/9122/2025	PRABHAT RANJAN PANIGRAHI	ABHILASH MISHRA	
	WP(C)/ /	MP		3858/2025
240	D-WP(C)/28489/2024	KUNA @ LAXMIDHARA BARIK	VIVEKANAND JENA	
	WP(C)/16265/2024	MP		3859/2025
241	D-WP(C)/9083/2025	CHANDRAMANI BEHERA	TRILOCHAN DASH	
	WP(C)/ /	MP		3860/2025
242	D-WP(C)/9129/2025	ALEKHA PATRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3861/2025
243	D-WP(C)/26162/2022	PURNANANDA MISHRA		3862/2025
	WP(C)/26162/2022	MP		3862/2025
244	D-WP(C)/9131/2025	SUBHADUTTA CHAMPATIRAY	BRAJA KISHORE SAHOO	
	WP(C)/ /	MP		3863/2025
245	D-WP(C)/9134/2025	MANAGING COMMITTEE OF SARASWATI SOCIETY, BALASORE	SECTION IN CHARGE OF EDUCATION AND VOCATIONAL STUDIES	
	WP(C)/ /	MP		3864/2025
246	D-WP(C)/7599/2025	M/S EVOS BUILDCON PVT.LTD	SAIBRATA RATH	
	WP(C)/5754/2025	MP		3865/2025

247	D-WP(C)/9163/2025 WP(C)/ /	M/S. DR. SAROJINI PRADHAN,CUTTACK MP	KAJAL SAHOO	3866/2025
248	D-WP(C)/9166/2025 WP(C)/ /	M/S. DR. SAROJINI PRADHAN, CUTTACK MP	KAJAL SAHOO	3867/2025
249	D-WP(C)/9168/2025 WP(C)/ /	BABITA PATRA MP	SHASHI BHUSAN JENA	3868/2025
250	D-WP(C)/9170/2025 WP(C)/ /	M/S. DR. SAROJINI PRADHAN, CUTTACK MP	KAJAL SAHOO	3869/2025
251	D-WP(C)/9173/2025 WP(C)/ /	NAMITA KUMARI PANDA MP	SHASHI BHUSAN JENA	3870/2025
252	D-WP(C)/9175/2025 WP(C)/ /	MD.ANISH HINGORA MP	TUKUNA KUMAR MISHRA	3871/2025
253	D-WP(C)/9179/2025 WP(C)/ /	M/S MADAN MOHAN ENTERPRISES MP	PRANAYA SAHOO	3872/2025
254	D-WP(C)/9182/2025 WP(C)/ /	GYANARANJAN PANDA MP	PRASANNA KUMAR PARHI	3873/2025
255	D-WP(C)/9184/2025 WP(C)/ /	SRINIBAS SENAPATI MP	SESHADEV DASH	3874/2025
256	D-WP(C)/9183/2025 WP(C)/ /	HIMANSHU KUMAR PRUSTY MP	SESHADEV DASH	3875/2025
257	D-WP(C)/9187/2025 WP(C)/ /	BIJAY KUMAR RATH MP	SESHADEV DASH	3876/2025
258	D-WP(C)/9186/2025 WP(C)/ /	SUBASH CHANDRA RANA MP	SESHADEV DASH	3877/2025
259	D-WP(C)/9189/2025 WP(C)/ /	FATE SING SOREN MP	SESHADEV DASH	3878/2025
260	D-WP(C)/9190/2025 WP(C)/ /	RATNAKAR MAJHI MP	SESHADEV DASH	3879/2025
261	D-WP(C)/9188/2025 WP(C)/ /	M/S KANDOI TRANSPORT LIMITED MP	DURGA PRASAD NANDA	3880/2025
262	D-WP(C)/9191/2025 WP(C)/ /	PURUSHOTTAM BEHERA MP	SOUMYA JYOTI BISWAL	3881/2025